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Newsflash - GST: Extension of due date for filing GST Returns for July and August 2017

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The Government of India has further extended time limit for furnishing GST returns for the month of July and August 2017.

Extended due dates are as under

Forms	July 2017	August 2017
GSTR-1	On or before 10 September 2017	On or before 5 October 2017
GSTR-2	11-25 September 2017	6-10 October 2017
GSTR-3	On or before 30 September 2017	On or before 15 October 2017

[Notification no. 29/2017-Central Tax dated 5 September 2017]



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